

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

**Original Application No.442 of 2013 (SZ)
With
Original Application No.20 of 2017 (SZ)
With
Original Application No.276 of 2017 (SZ)
With
Original Application No.77 of 2021 (SZ)**

Jith Kumar ...Applicant(s)
Versus
The State of Kerala and others.Respondent(s)
With
Abdul Bhasheer ...Applicant(s)
Versus
Kochi Municipal Corporation &Ors.Respondent(s)
With
Lawyers Environmental Awareness Forum ...Applicant(s)
Versus
State Level Environment Impact Assessment Authority,
Trivandrum and others.Respondent(s)
With
Suo Motu Proceedings initiated based on a Letter received from Justice A.V. Ramakrishna
Pillai, Former Judge, High Court of Kerala, Chairman, State Level Monitoring Committee,
Kerala.
Versus
The Chief Secretary, Government of Kerala, Thiruvananthapuram and Ors.Respondent(s)

**ACTION TAKEN REPORT FILED BY THE ADDITIONAL CHIEF
SECRETARY, LOCAL SELF GOVERNMENT**

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Dated at Chennai on this the 23rd January 2023.


M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

**ACTION TAKEN REPORT IN OA 442/2013(SZ),OA
20/2017(SZ),OA 276/2017(SZ),OA 77/2017 (SZ)OF Hon'ble
National Green Tribunal.**

It is submitted that Chief Secretary and Additional Chief Secretary, LSGD had conducted review meetings to monitor the progress of implementation of Waste management Rules and also the compliance of all NGT cases. Moreover, Chief Minister of the State is also conducted a review Meeting on 17.11.2022 for assessing the progress of Brahmapuram Plant. Hence, it is submitted that Government is giving top priority in waste Management and also introduced a new application named haritha Mithram Smart Garbage App. This is a mobile application aimed at streamlining waste collection and management.

1. ACTION TAKEN FOR LEGACY WASTE REMEDIATION

For attaining optimum solution for treating the legacy waste, biomining procedure was adopted. And the responsibility of biomining was entrusted to M/s Zonta Infratech Pvt. Ltd. by tender (tender process was done by Kerala State Industrial Development Corporation). As per the drone survey done by NIT, Calicut total quantity of Legacy waste was assessed as 559103m³, which is spread over an area of approximate 40.25 acre of land. For calculating the volume of legacy waste, 40.25 acres of land was divided into seven sectors and volume analysis is carried out at each sector separately. By adopting Bio mining, about 80% of land can be recovered/reclaimed. For monitoring Biomining project, a technical committee was constituted and Committee approved the work implementation plan submitted by M/s Zonta Infratech Pvt. Ltd. Biomining commenced on 20.01.2022 and mobilization advance of Rs.7,15,74,684/- for work was released on 05.02.2022. Consent to Operate for Biomining was issued from Pollution control board on 17-05-2022 and is valid up to 30-04-2023. So far Sector 4, 5, 6 and 7 was completed that is about (25% of work) and 10 acres area of land is almost cleared. About 30 tonnes of RDF is dispatched to Dalmia cement and remaining RDF to be stored and stacked in site. Bailing procedure commenced in site and about 30m³ of RDF bailed. Due to incessant rain shower, the biomining procedure has been delayed and now it is in progress and is expected to be completed within the stipulated time .

[Handwritten Signature]

2. ACTION TAKEN TO CONSENT TO USE SEPTAGE TREATMENT PLANT FOR LEACHATE TREATMENT

Leachate oozing out of windrow compost plant is collected into a leachate collection tank having a capacity of 130m³, through a network of connected drain. Collected leachate is now transported and daily about 20KLD-25KLD of it is treated at Corporation owned 0.1 MLD Septage treatment plant, which is full functional at Brahmapuram, since 23-02-2022. Consent for Integrated treatment of Septage and leachate was issued from Pollution Control Board on 23-07-2022 and has operational validity up to 30-04-2027. Treated water quality standards are within permissible limit of Kerala State Pollution Control Board.

3. ACTION TAKEN FOR NEW WINDROW COMPOST PLANT

The Structural designing of proposed integrated Municipal waste treatment plant for windrow composting plant has been completed and got vetted by Govt. Engineering College, Thrissur. The total area of the proposed plant is about 13,500m² and having a capacity to handle about 300TPD of biodegradable wastes. Esteem Developers submitted the draft DPR for an amount of Rs.52 crore for the construction of new windrow compost plant and the Council Meeting held on 15-06-2022 has decided to send it for government approval and accordingly sent to Government and it is under the consideration of the Government.

4. ACTION TAKEN FOR NEW LEACHATE TREATMENT PLANT:

Corporation has entrusted M/s Ultratech Environmental Consultancy and Laboratory to prepare DPR for the construction of a **new Leachate Treatment Plant**. Inception report has been submitted by the consultancy and was sent to Suchitwa mission for vetting the same. As part of vetting the report, Suchitwa Mission conducted a technical committee meeting on 05/08/2022 at 10.30am. Decision of technical committee meeting was following.

1. The process flow cannot be approved since the BFBR technology cannot be accepted without the details of practical performance studies. As per the Manual on Municipal Solid Waste Management, the processes for leachate treatment can be biological (aeration, ASP, Nitrification/Denitrification), Chemical (oxidation, neutralisation) or physical (air stirring, activated absorption, ultra filtration etc.). The reason for adopting an altogether different process has to be substantiated. In order to solve the same, a high rate anaerobic bio digester has been suggested.
2. The possibility of treating the leachate in the proposed septage treatment plant is also not being explored. Even though treatment of septage and leachate together is possible, but in future can create choking of the plant .So separate treatment is best method to adopt.

By clarifying above queries M/s. Ultratech has resubmitted the revised inception report to Suchitwa Mission on 27/9/2022. A technical committee was conducted by Suchitwa Mission on 16-11-2022 for examining the revised inception report.

5. ACTION TAKEN FOR WASTE TO ENERGY PLANT:

To implement Waste to Energy project (WtE), Corporation has transferred 20 acres of land at Brahmapuram to KSIDC by a registered lease deed on 09/11/2021. About 500 TPD WtE Plant is proposed by KSIDC in this land. M/s Zonta Infratech Pvt. Ltd. is selected as a bidder for the project. Government had given direction to Corporation for signing the concessionaire agreement and Corporation have been taken necessary steps for Council approval.

6. ACTION TAKEN FOR NEW SEPTAGE TREATMENT PLANT:

Proposed SeTP is of 2MLD capacity, for 50 ULB as a part of urban agglomeration (1 Corporation+9 Municipalities + 40 Grama panchayath) and planned in an area of appx. 3.5 acres of land. Inception report was presented before Kochi Municipal Corporation and PCB, which was approved and vetted by Suchitwa mission. Suchitwa mission conducted a technical

committee meeting on 05/08/2022 at 10.30 am for brief presentation of the technology. Decision of technical committee meeting was following.

1. The process flow cannot be approved since the BFBR technology cannot be accepted without the details of practical performance studies. In order to solve the same, a high rate anaerobic bio digester has been suggested.
2. The comments of a Traffic and Transportation expert on the viability of 800 vehicles plying to and from different parts to Brahmapuram to be obtained. Accordingly a letter was sent by contractor to NATPAC about their outlook for the viability of transport.
3. The capacity of the plant is to be reworked taking into consideration the proposals for future by KWA and LSGs for STPs and FSTPs with funding from different sources. All factors were taken to consideration and accordingly capacity of plant was fixed.

By clarifying above queries M/s Ultratech has resubmitted the revised inception report to Suchitwa Mission on 27/9/2022. A technical committee was conducted by Suchitwa Mission on 16-11-2022 for examining the revised inception report.

7. SOLID WASTE MANAGEMENT CELL

Approximate waste generated in Kochi Municipal Corporation area is calculated to be 230 to 250 tonnes per day of which 160 to 180 tonnes is wet waste and 70 to 80 tonnes is dry waste. Corporation is also receiving average 30 to 40 tonnes of wet waste from 7 other local bodies. Likely the total solid waste reaching at Brahmapuram is estimated to be 260 to 290 tonnes per day. In order to avoid taking all the wastes to Brahmapuram, Kochi Corporation constructed and started functioning 3 Material Collection Facility Centres for dry waste and one Resource Recovery Facility Centre at Brahmapuram.

Kochi Corporation also formulated a team named as 'Green Army' for primary collection from household level and the total number of team members is 739 (formal and informal workers). Besides, a solid waste management cell has been formed exclusively for monitoring waste management activities and the cell is functioning at Corporation office. Also a site manager as well as a team of health

personnel and engineering wing is also functioning at Brahmapuram for entire supervision and streamlining of activities.

The Biodegradable waste received at Brahmapuram on daily basis is approximately 190 to 210 tonnes and is being treated by windrow composting method and converted to fertilizer. The existing windrow compost plant having a capacity of 250 TPD. Even though the windrow compost plant is in dilapidated condition, Corporation have still able to handle the whole waste generated daily. Due to the sinking of infrastructure, the windrow compost plant's efficiency is coming down. To solve this issue, a new project has been taken up at the cost of Rs.79.28 Lakhs for the maintenance of an existing shed adjacent to the existing plant. As per CPCB guidelines the calculated volume of windrow compost plant is appx. 1296m³, which is greater capacity than the actual volume (1190m³) of biodegradable waste reaching at Brahmapuram. Hence by completing the maintenance of existing shed the quantity of biodegradable waste reaching at Brahmapuram will be manageable for Kochi Corporation.

Kochi Municipal Corporation already have 3 MCFs and 1 RRF for carrying out management of non biodegradable waste. Out of 70-80 TPD non biodegradable waste collected, approximately 2TPD are transferred to 3 MCF Centres and the remaining are transferred to RRF Centre at Brahmapuram where mechanized sorting machine and allied equipments are deployed for proper segregation and recycling of non degradable waste collected. The entire process is being carried out by M/s Bharath Traders on contract basis and an average of 20-25 TPD recyclable plastic materials is being removed by the contracting agency itself. Additional steps have also been proposed for the strengthening and widening of RRF plant at Brahmapuram.

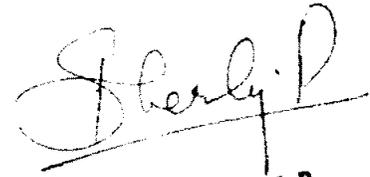
8. ACTION TAKEN AGAINST ILLEGAL AND UNAUTHORISED WASTE DUMPING AT ALEXANDER PARAMBITHARA BRIDGE AND KANNANGATTU BRIDGE AREA

It may be brought into consideration that mandatory steps have been taken from Corporation to prevent illegal dumping in the above mentioned areas. The biodegradable and non-biodegradable wastes illegally dumped near and surroundings of Alexander Parambithara bridge and Kannangattu bridge have been cleared. Night and day patrolling of health squad has been enforced and strict actions are taken against those who contravene the rule and undergo unauthorised dumping by way of imposing fine and initiation of other legal steps

and also be informed that more than 2000 raids have been conducted and more than Rs.27 Lakhs have been imposed as fine for littering of wastes. The wastes dumped in the above mentioned areas near Alexander Parambithara bridge and Kannangattu bridge has been cleared and strict monitoring is done on daily basis. Major area adjacent to above mentioned road & bridge belongs to Cochin Port. It is the responsibility of Port Trust to keep the area clean and waste free. In this regard Corporation has issued several notices intimating the Port Trust to take urgent action and to prevent illegal dumping of waste at above mentioned areas. The Police have also been informed of this illegal dumping for taking legal actions.

It is submitted that Government and Corporation are doing all the possible efforts to mitigate and solve all the issues related to waste management.

The report is filed on behalf of Local Self Government Department,
Government of Kerala on 21.11.2022.



SHERLI. P
Special Secretary
Local Self Govt. Department
Govt. Secretariat,
Thiruvananthapuram

**Action Taken Report based on the order dated 21.11.2022 of the
Hon'ble NGT in OA No.77/2021(SZ)**

(1) DETAILED ACTION PLAN WITH SPECIFIC TIME FRAME AND QUANTITY OF WASTE BIO-MINED

- Kochi Municipal Corporation has taken up the rehabilitation of the existing dumpsite at Brahmapuram by adopting bio-mining and capping methods to manage the existing legacy waste spread over 40.24 acres as per prevailing SWM Rules, 2016.
- The waste spread areas are divided into 7 sectors. The quantification of waste was conducted by the National Institute of Technology, Calicut on the 8th and 9th of February 2021 through a drone survey. The total legacy waste spread area in the Brahmapuram Dumpsite was found to be 40.25 Acres and the total quantity of the waste assessed is around 5,51,903 Cum.
- As per the report of contractor, Sector 4,5,6 &7 areas are already cleared i.e., 23% of the Area is cleared. Balance sectors, work is in progress.
- 30 Tons of RDF generated is transported to Dalmia Cements and currently RDF is being baled at the site using the Bailing Machine.
- Due to incessant rain showers, the biomining procedure has been delayed, and now it is in progress and is expected to be completed within the stipulated time i.e., before June 2023.
- The revised implementation plan submitted by the Contractor and progress of biomining from 21-11-2022 to 16-12-2022 is enclosed as



Annexure I.

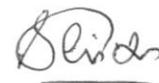
(A) Current Status of Legacy Waste Clearance as of 06.12.2022 is as below:

Sector	Volume of Legacy Waste in m ³	Area in Acres	Area Cleared as on 30.11.2022	Remarks
Sector 1	3,71,823	24.00	Under Progress	Biomining, Excavation, and heaping of waste are in progress. 4860 m ³ is bio-mined in the period from 06.11.2022 till 06.12.2022, out of which 3988m ³ is RDF, 611.04 m ³ is Rejects and 260.1m ³ is good earth. Quantity of legacy waste heaped is 44276m ³ .
Sector 2	17,436	1.88	-	Legacy waste is full of rejects and earmarked for Scientific Closure/Capping.
Sector 3	65,133	4.52	-	Legacy waste is full of rejects and earmarked for Scientific Closure/Capping.
Sector 4	39,133	3.47	100%	Completed
Sector 5	41,303	4.40	100%	Completed
Sector 6	16,257	1.28	100%	Completed
Sector 7	9,818	0.70	100%	Completed
TOTAL	5,51,903	40.25	~28%	

The site Photographs indicating the original status and the present status of the different sectors are attached as **Annexure II**

(B) Details of Machinery and Manpower Deployed

The Project commenced on 21.01.2021 and the following machineries have been deployed.

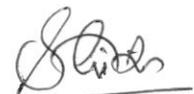


Sl. No	Machinery	Quantity
1	Automated High-End Mobile Screening Machines with Conveyors, Screeners of Capacity: 100 tons per hour - Screen sizes include a 100 mm screen, 42 mm screen, and 16 mm screen	1 No
2	Excavators	4 Nos
3	Dumpers/ Tippers	6 Nos

The above-said machinery is considered as a 1 Line for Biomining activity. This line has been increased by another 1 Line to expedite the work progress. Further, an additional line is being deployed now to further expedite the speedy implementation of the works and complete the Biomining.

Also, a Bailing Machine has been deployed to bale the RDF generated from the Biomining.

The Current Machinery & Manpower Details at the site are as below.



Sl. No	Machinery	Make	Quantity at Site
1	Automated High-End Mobile Screening Machines with Conveyors, Screeners of Capacity: 100 tons per hour - Screen sizes include a 100 mm screen, 42 mm screen, and 16 mm screen	Kleeman	1 No
2	Automated High-End Mobile Screening Machines with Conveyors, Screeners of Capacity: 120 tons per hour - Screen sizes include a 100 mm screen, 50/60 mm screen, and 16/20 mm screen	Keestack	1 No
3	Excavator 1 (140)	JCB	1 No
4	Excavator 2 (110)	JCB	1 No
5	Excavator 3 (110)	Hitachi	1 No
6	Excavator 4 (110)	Hitachi	1 No
7	Generator	-	1 No
8	Tipper No 16 (14 CUM)	Tata Motors	1 No
9	Tipper No 19 (14 CUM)	Tata Motors	1 No
10	Tipper No 21 (14 CUM) RDF shifting from shed	Mahindra	1 No
11	Tipper (14 CUM)	Tata Motors	1 No
12	Forklift	Manitou	1 No
13	Baling Machine	Baler Boy	1 No

Details of the Photographs of the Machine is attached as **Annexure III**

C) Environmental Monitoring Plan during Rehabilitation Project

Environmental Monitoring includes monitoring of the quality of Surface Water, Ground Water, and Ambient Air and the said parameters are

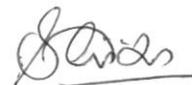
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being monitored as per the standards stipulated in SWM Rules, 2016. The frequency of monitoring is as below:

Sl. No.	Description	Frequency
During Bio-mining & Construction of Landfill Closure Period		
1	Quality of Water in wells within the site	Once in 3 months
2	Groundwater Quality – Outside the Site	Once in 3 months
3	Air Quality	Once in 3 months
During Post Closure Period		
1	Groundwater Quality – Outside the site	Once in 6 months
2	Air Quality	Once in 6 months
3	Gas Quality	Once in 6 months

Present water samples will be tested for fixing the present level of contamination. Samples would be picked from the same locations which are downstream of the dumpsite every six months. A similar procedure will be adopted for checking the air quality. Subsequently, water and air samples would be taken every six months to monitor the effect of closure.

- The Contractor also has adopted a detailed Health & Safety Plan including:
- Identification of key personnel, site-entry procedures and control, personal protective equipment and monitoring, communication procedures, emergency medical procedures, and standard operating procedures.
- Masks, gloves, helmets, etc.
- Normal work clothes and construction gear.
- Training requirements, including, Fire safety training, supervisor training, MN medical surveillance.
- Regular monitoring of the entire site for any fire incidents
- There is an existing Fire Hydrant system at the site which is maintained by the Kochi Municipal Corporation.



(D) Action Plan for Completion and Time Schedule

The Contractor has provided the indicated mass balance from the biomining of the legacy waste at Brahmapuram

Sl. No	Particulars	Percentage	Quantity (m ³)
1	Quantity of legacy waste		5,51,903
2	Quantity of RDF expected	48.14 %	2,65,661
3	Quantity of Recyclables expected	0.96 %	5283
3	Quantity of Rejects expected	27.24%	1,50,346
4	Quantity of Good Earth expected	23.67%	1,30,613
5	Quantity of waste to be Landfilled		1,51,000

The rejects from the bio-mining process will be scientifically capped and proved with a cover system as per SWM Rules, 2016. The detailed design parameters are

Detailed Design Parameters for Capping			
1.0 Volume Calculations			
1	Volume of waste to be capped	Cum	1,51,000
2.0 Proposed Design			
1	Total height of the waste mound	m	15
2	Side Slopes proposed		1:3.5
3	No. of Stages	nos	3
5	Footprint Area	Sqm	32,400
6	Gas collection units	Nos.	42
7	Surface area of Liners	Sqm	30,860
8	Walkway -Top		
(i)	Length	m	180
(ii)	Width	m	3
9	Steps to the top of the Closure area		
(i)	Length	m	55
(ii)	Width	m	1.5
10	Drains		
(i)	RCC Strom water drain at Footprint of capping mound	m	724
(ii)	Semi-circular (Half Cut) RCC Pipe drain of 500mm Dia	m	1900

Accordingly, Biomining and Landfill closure activities are targeted to be completed within the stipulated timelines. A Time Schedule with the monthly progress expected to be achieved and the anticipated completion

date of each major item of work to be done as submitted by the,Contractor is enclosed herewith under Annexure IV.

The report is filed on behalf of Chief Secretary , Govt. Of Kerala on 20th December, 2022.



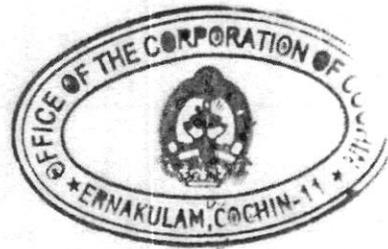
SHIBI ABRAHAM
Deputy Secretary
Local Self Govt. Dept.
Govt. Secretariat
Thiruvananthapuram

PROGRESS REPORT OF BIOMINING FROM 21-11-2022 TO 16-12-2022

DATE	Total Volume of legacy waste (m3)	Quantity of RDF (m3)	Quantity of rejects(m3)	Quantity of good earth (m3)	COMMENTS
21/11/2022	900		0	0	0 HEAPING
22/11/2022	1100		0	0	0 HEAPING
23/11/2022	1000		0	0	0 HEAPING
24/11/2022	1000		0	0	0 HEAPING
25/11/2022	0		96.2	4.54	1.2 BIOMINING
26/11/2022	0		816	96	48 BIOMINING
27/11/2022	0		887	104.4	52.2 BIOMINING
28/11/2022	900		0	0	0 HEAPING
29/11/2022	1000		0	0	0 HEAPING
30/11/2022	1100		0	0	0 HEAPING
01/12/2022	0		691	129.6	43.2 BIOMINING
02/12/2022	0		680	127.5	42.5 BIOMINING
03/12/2022	0		720	135	45 BIOMINING
04/12/2022	876		0	0	0 HEAPING
05/12/2022	0		578	81.6	20.4 biomining
06/12/2022	0		649.4	91.68	22.92 biomining and bailing.
07/12/2022	0		734.4	103.68	25.92 biomining and bailing.
08/12/2022	0		756.5	106.8	26.7 biomining and bailing.

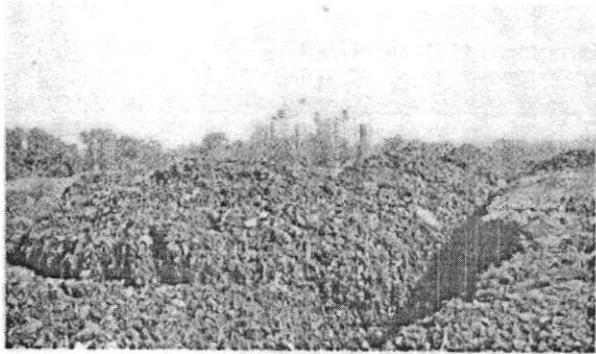
09/12/2022	0	746.5	105.36	26.34	biomining
10/12/2022	0	370.6	52.32	13.08	biomining
11/12/2022	0	0	0	0	NO WORK, HEAVY RAIN
12/12/2022	0	0	0	0	NO WORK, HEAVY RAIN
13/12/2022	1000	0	0	0	CALIBRATION OF KEESTRACK MACHINE, HEAPING
14/12/2022	1100	0	0	0	HEAPING AND BAILING, CALIBRATION OF KEESTRACK MACHINE,
15/12/2022	1100	0	0	0	HEAPING AND BAILING, CALIBRATION OF KEESTRACK MACHINE,
16/12/2022	840	688.8	2.52	126	HEAPING AND BAILING, CALIBRATION OF KEESTRACK MACHINE,

Z k.
ee.
EXECUTIVE ENGINEER
LSGD
KOCHI MUNICIPAL CORPORATION



Annexure II

SITE PHOTOGRAPHS ON THE CURRENT STATUS



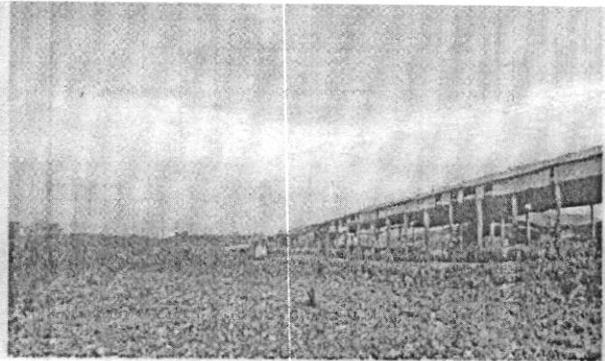
Sector 4 Before



Sector 4 After



Sector 5 Before



Sector 5 After



Sector 6 Before



Sector 6 After

Sector 7 Before

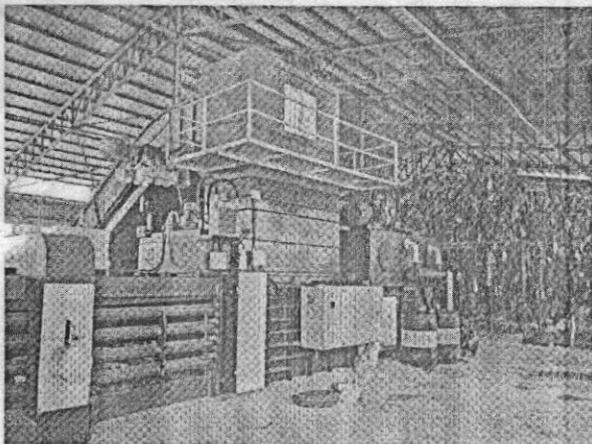


Sector 7 After

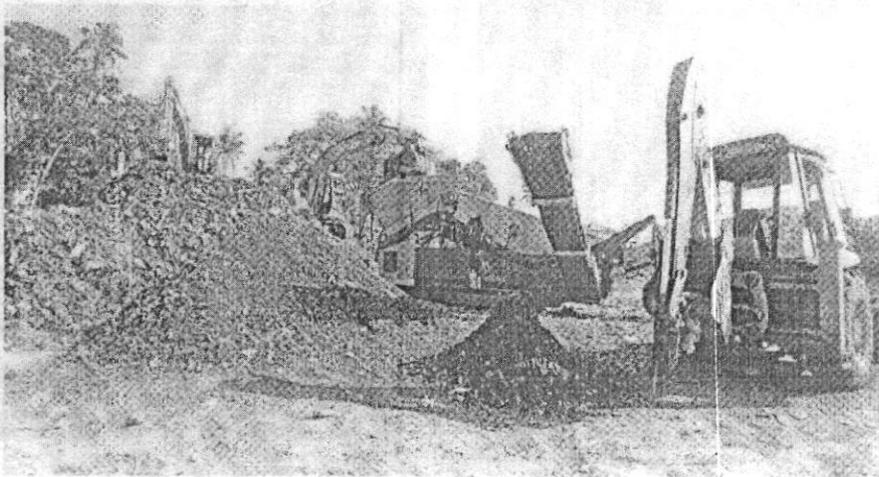




KLEEMAN -

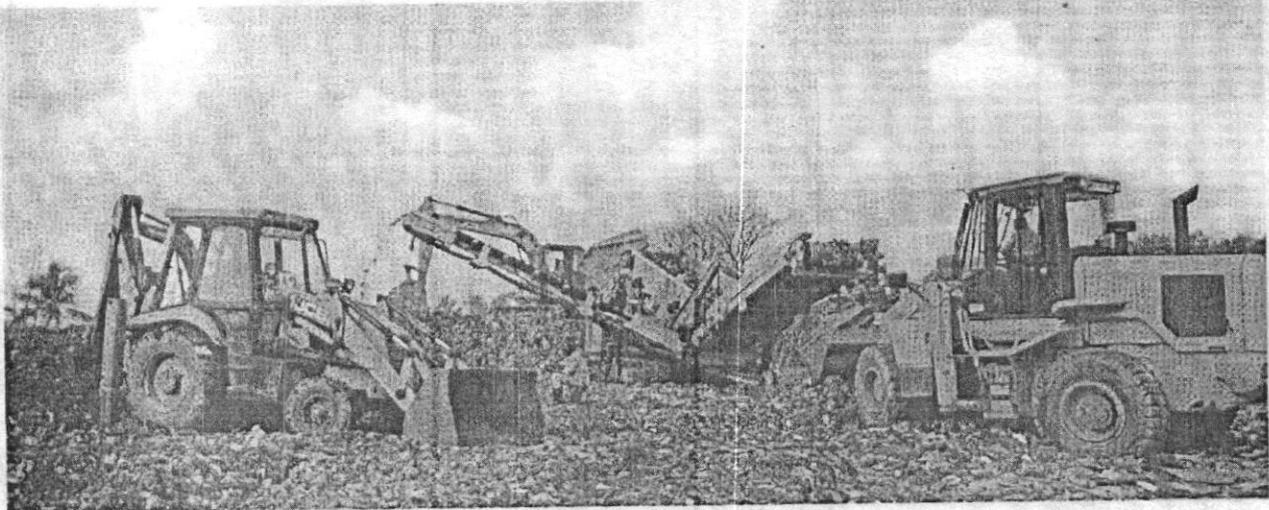


BALER BOY -
BALING MACHINE

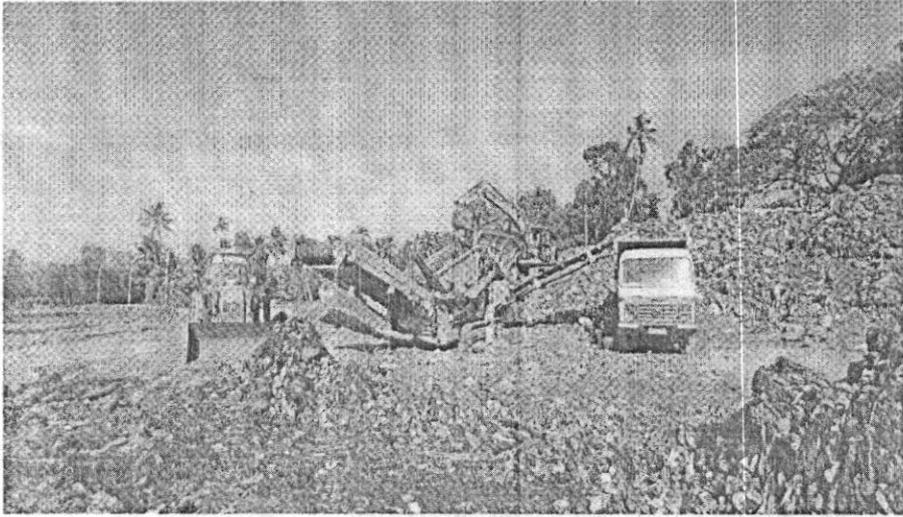


Annexure III

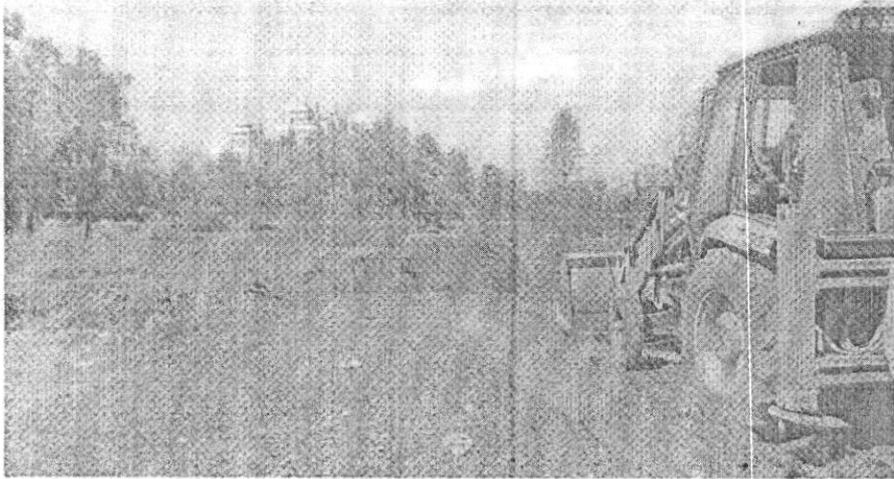
Site Photographs



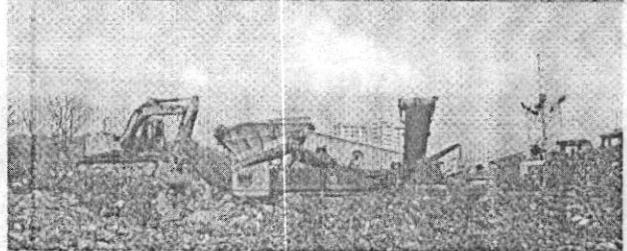
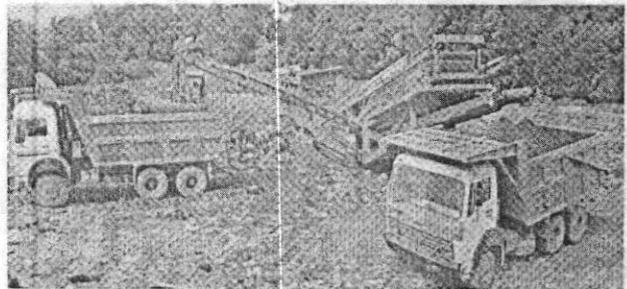
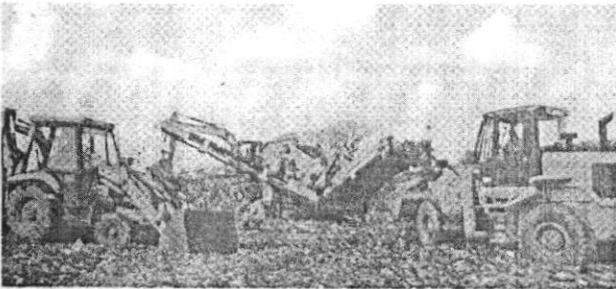
**KEESTRACK --
BIO-MINING MACHINE 1**



Segregated RDF



Segregated Good Earth



Zonta INFRA TECH		ANNEXURE-X IMPLEMENTATION SCHEDULE REHABILITATION OF MUNICIPAL SOLID WASTE DUMPSITE AT BRAHMAPURAM																	
		Jan-22	Feb-22	Mar-22	Apr-22	May-22	Jun-22	Jul-22	Aug-22	Sep-22	Oct-22	Nov-22	Dec-22	Jan-23	Feb-23	Mar-23	Apr-23	May-23	Jun-23
Sl No.	Month	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1.00 BIO-MINING (5,51,903 Cum)																			
a	Procurement and installation of machineries																		
b	Stabilisation of waste																		
2.00 Processing of waste + disposal of Good Earth+ shifting of rejects to capping area.																			
c	Processing of 50,000 Cum of waste																		
d	Processing of 70,000 Cum of waste																		
e	Baling of RDF																		
f	Processing of 70,000 Cum of waste																		
g	Processing of 70,000 Cum of waste																		
h	Processing of 70,000 Cum of waste																		
i	Processing of 70,000 Cum of waste																		
j	Processing of 70,000 Cum of waste																		
k	Processing of 77,000 Cum of waste																		
3.00 LANDFILL-CAPPING																			
3.01 Waste Reorganisation & Compaction of Waste.																			
a	Preparation of Foot print area for Capping site																		
b	Shifting of waste to the Capping Site																		
c	Formation of Slopes and compaction of waste																		
3.02 Procurement of Liner materials including HDPE liner, geonet and non-woven geo-textile																			
a	Laying of Gas drainage System																		
b	Laying of non-woven Geo textile																		
c	Laying of HDPE Liner																		
d	Laying of Geonet																		
e	Laying of non-woven Geo textile																		
f	Laying of vegetative soil layer & Doob Grass																		
g	Construction of storm water drainage system & retaining wall																		
h	Construction of gas venting system																		
i	Peripheral Road all round capping site																		
4.00 HANDING OVER																			
a	Handing over																		

Monsoon Period

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

**Original Application No.442 of 2013 (SZ)
With
Original Application No.20 of 2017 (SZ)
With
Original Application No.276 of 2017 (SZ)
With
Original Application No.77 of 2021 (SZ)**

Jith Kumar

...Applicant(s)

Versus

The State of Kerala and others.

....Respondent(s)

**ACTION TAKEN REPORT FILED BY THE
ADDITIONAL CHIEF SECRETARY, LOCAL
SELF GOVERNMENT**

M/s. E.K.KUMARESAN

Standing Counsel for State Government of
Kerala - NGT(SZ) Chennai Bench